GOVERNMENT OF INDIA

MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO- 2205

ANSWERED ON - 01/08/2025

ILLEGAL IMMIGRATION TO UK AND USA

2205. SMT. MALA ROY

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

the number of Indians caught in UK and USA for illegal immigration

during last five years, State/UT-wise and year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

Government of India does not have firm data on the number of people who may have entered UK, USA or any other foreign country via illegal means and routes or been caught there. Data on such people is only received from the concerned authorities of the foreign country in the context of consular and deportation exercises from time to time.

The number of Indian nationals deported from the UK in the last five years (2020-2024) is 311. In 2025 (till date), the number of Indians deported from the UK is 131. The actual numbers may vary for two reasons – those illegal Indian immigrants in possession of valid travel documents are deported directly by the Government of UK. Further, the Emergency Travel Documents (ETDs) issued to illegal Indian immigrants may not be fully utilized as the individuals may appeal against their deportation.

The number of Indian nationals deported from the USA in the last five years (2020-2024) is 5541. In 2025 (till date), 1703 Indian nationals have been deported from the U.S. to India.
